

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Corporate Power Limited Date of Commencement of Liquidation: 08-10-2021; List of Stakeholders as on Date: 11-07-2022; Name of IP: Mr. Pankaj Dhanuka; Process Number: 1; Last 5 digit of registration number: 11911

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				34052774				NA
2	Liquidation costs incurred till date				73269529				NA
3	Secured financial creditors	6	153261884113	6	145715577809		7546306303.04		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	127	289422508	20	46669702		86831213	155921595	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	34	323572918.86	3	96649395		35403595.71	191519928.15	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		167	153874879539.86	29	145966219209	0	7668541111.75	347441523.15	